

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8985/2013

(Arising out of impugned final judgment and order dated 17-08-2011 in WB No. 32456/1994 passed by the High Court of Judicature at Allahabad)

ALIGARH MUSLIM UNIV.

Petitioner(s)

VERSUS

HAR PRASAD (DEAD) THR LRS & ORS.

Respondent(s)

WITH

SLP(C) Nos.8986/2013 and 8937/2013

Date : 13-09-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. Parag P.Tripathi, Sr. Adv.
Mr. Imtiaz Ahmed, Adv.
Ms. Naghma Imtiaz, Adv.
Mr. Ahmed Zargham, Adv.
For M/S. Equity Lex Associates, AOR

For Respondent(s) Mr. C.U.Singh, Sr. Adv.
Mr. Praveen Jain, AOR
Mr. Abdul Mabood Raza, Adv.

Mr. Dhruv Mehta, Sr. Adv.
Mr. Rajinder Mathur, AOR
Mr. S.K.Tyagi, Adv.

Mr. Akshat Kumar, AOR

Ms. Swarupama Chaturvedi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Let these matters be listed on 14th November, 2018.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER